

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, CHENNAI  
(APPELLATE JURISDICTION)**

**Company Appeal (AT) (CH) No. 07 of 2021/TR**

**(Appeal under Section 421 of the Companies Act, 2013, arising out of Order dated 02.09.2020  
passed in Company Petition No.90/241/HDB, by the Hon'ble National Company Law Tribunal,  
Hyderabad Bench**

**In the matter of:**

Samruddhi Investors Services Private Limited ..Appellant  
Through Authorised Representative  
Regd.Office at :  
10<sup>th</sup> Floor, Kataria Arcade, Off SG Highway,  
Post: Makarba, Ahmedabad

**V.**

1. 3A Capital Services Limited ....Respondents  
Through Authorised Representative  
204, 2<sup>nd</sup> Floor, Sahyog Building  
Above Central Bank of India, S.V.Road,  
Kandavali West, Mumbai  
Maharashtra 400 067.
2. Sanghi Spinners India Limited  
Through Authorised Representative  
Sanghi Nagar, Koheda Village,  
Abdullapurmet Mandal, Ranga Reddy,  
Telengana 500 511
3. Amit Singhi  
Managing Director of Respondent No.2  
8-2-686/d/1/s/2 Road No.12,  
Inner Space furniture Store,  
Banjara Hills, Khairatabad, Hyderabad  
Telengana 500 034.
4. Swati Singhi ....Respondents  
Managing Director of Respondent No.2  
4-3-352, Bank Street, Putli Bowli, Hyderabad,  
Telengana 500 095.

5. Anjana Singhi  
Director of Respondent No.2  
4-3-352, Bank Street, Putli Bowli, Hyderabad,  
Telengana 500 095.
6. Sangana Veera Raghava Reddy  
Director of Respondent No.2  
7-1-395/44 45F-601, B.K.Guda,  
S.R.Nagar, Hyderabad,  
Telengana 500 016.
7. Salalith Tottempudi  
Director of Respondent No.2  
Flat No.205, Hanging Gardens,  
Road No.10, Near Bombay Stores,  
Banjara Hills, Hyderabad,  
Telengana 500 034.
8. Kodhaty Chandrasekhar Rao  
Director of Respondent No.2  
P.No.5, Manasanagar Colony, Near Uppal Lake  
Peerzadiguda, Gram Panchayat Road,  
Ranga Reddy, Hyderabad,  
Telengana 500 038.
9. Pavan Kumar Samireddipalle  
Director of Respondent No.2  
22-270/4, Lawyers Colony, Kattamanchi,  
Chittoor, Andhra Pradesh 517 001.
10. Viquar Ahmed Shafeeq  
Director of Respondent No.2  
Flat No.202, Plot No.14, Kalyan Hema  
Road No.14, Banjara Hills, Hyderabad  
Telengana 500 034. ....Respondents
11. Deshapaga Rajkumar  
Director of Respondent No.2  
18-6-579, Laldarwaza, Hyderabad,  
Telengana 500 065.

12.Kavaipatti Ramasubramanyam Govindarajan  
Director of Respondent No.2  
SSA-4, Sanghi Nagar, Near Sanghi Temple,  
Hayathnagar Mandal, Ranga Reddy, Hyderabad  
Telengana 500 511

13.Katika Krishna  
Director of Respondent No.2  
H No.8-21, Srinagar Township Torrur,  
Ranga Reddy District, Hyderabad  
Telengana 501 511.

14.Venkata Ramana Rao Kovvuru  
Director of Respondent No.2  
Plot No.583, Vaidehi Nagar Colony,  
Vanasthalipuram, Hyderabad  
Telengana 500 070.

Present:

For Appellants : Mr.S.Abhishek Iyer, Advocate  
Mr.Anirudh Wadhwa, Advocate

For Respondent No.1 : Mr.Manish K.Choudhary, Advocate  
For Respondents No.2 to 5 : Mr.Y.Suryanarayana, Advocate

**ORDER**

**(VIRTUAL MODE)**

For filing of 'Memo' on behalf of R2 to R5 to the effect that they are adopting the submissions of the 'Appellant', at request , Mr. Y. Suryanarayana, Learned Counsel for R2 to R5, is permitted to file the said 'Memo' by 21.04.2021.

2. It transpires that for Respondents No. 7, 8 and 14 steps have not been taken for issuance of notice to them, although orders were passed earlier, in this regard. For the 'Appellant' three days time is granted to take necessary

steps for issuance of notice to the proper/correct address of Respondents No. 7, 8 and 14. Further, notices to Respondents No. 7, 8 and 14 are ordered to be issued for the next date of hearing on 07.06.2021.

7. The 'Office of the Registry' is directed to List the matter on 07.06.2021.

***[Justice Venugopal M]  
Member (Judicial)***

***[ Kanthi Narahari]  
Member (Technical)***

***15.04.2021***

**KM**